

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No...../2004

(CC 11839/2004)

(From the judgement and order dated 11/12/2003 in CWP No. 12299/2002 of HIGH COURT OF
PUNJAB & HARYANA AT CHANDIGARH)

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

C.S. SIDHU

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 04/01/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE Mr. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. T.S.Doabia, Sr.Adv.

Mrs. Anil Katiyar, Adv.

Mr. Manish Sharma, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the application for condonation of delay as well as on the special leave petition.

(N. Annapurna)
Court Master

(Vijay Dhawan)
Court Master